

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS
1955**

THIRTY-THIRD REPORT



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI
*August 1955***

0.22

MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

1. Shri M. Ananthasayanam Ayyangar—*Chairman*
2. Shri P. Natesan
3. Shri Raghunath Singh
4. Shri Nageshwar Prasad Sinha
5. Shri Ganesh Sadashiv Altekar
6. Shri Goswamiraja Sahdeo Bharati
7. Shri Narendra P. Nathwani
8. Shrimati Ila Palchoudhuri
9. Shri N. Rachiah
10. Dr. Natabar Pandey
11. Shri Bhawani Singh
12. Shri T. B. Vittal Rao
13. Shri C. Madhao Reddi
14. Shri N. Sreekantan Nair.

SECRETARIAT

Shri N. C. Nandi—*Deputy Secretary*

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I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf, this their Thirty-third Report.

2. The Committee met on the 8th August, 1955 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 12th August, 1955.

3. The Members whose Resolutions had been included in the List of Business for the 12th August, 1955 had also been invited to be present at the meeting but none of them was able to attend.

4. The Committee having considered all aspects with respect to the Resolutions in the List of Business for the 12th August, 1955, recommend the following time-table:—

- | | |
|---|---|
| (1) Resolution regarding Appointment of a Pay Commission. | Out of the total time of 3 hours allotted to this Resolution 51 minutes were taken up on the 29th July, 1955. The balance of 2 hours and 9 minutes may be completed on the 12th August, 1955. |
| (2) Resolution regarding State monopoly of foreign trade. | 2 hours. |
| (3) Resolution regarding Ban on Kavachas. | 1½ hours. |
| (4) Resolution regarding Abolition of death sentence. | 1½ hours. |

NEW DELHI;

The 9th August, 1955. M. ANANTHASAYANAM AYYANGAR.

APPENDIX

Motion re: Adoption of the Thirty-third Report of the Committee on Private Members' Bills and Resolutions

The following motion was moved by Shri Ganesh Sadāshiv Altekar and was adopted by the House on the 12th August, 1955:—

“That this House agrees with the Thirty-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 10th August, 1955.”

[L. S. Deb., dated 12th August, 1955.]